

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI, SPECIAL BENCH (COURT – II)**

**Item No. 246**  
**(IB)-266(ND)2019**  
IA/1273/2020, IA/3960/2020, IA/3975/2020, IA/3468/2020 &  
IA/5173/2020

**IN THE MATTER OF:**

**Mr. R. Tarkeshwar Narayan** ... **Applicant/Petitioner**

**Versus**

**M/s. Horizon Buildcon Pvt. Ltd.** ... **Respondent**

**Under Section: 7 of IBC Code, 2016**

**Order delivered on 14.12.2020**

**CORAM:**

**SHRI. B. S. V. PRAKASH,**  
**HON'BLE ACTG. PRESIDENT**

**SHRI. L.N. GUPTA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:** Abhishek Anand & Pathik Choudhury, Adv for RP, Ms. Sangya Negi for R-2, Mr. Sadheer Aaryaan sadanand, Advocate on behalf of financial creditor, Aditya Nayyar Advocate for CoC


**ORDER**

In IA-3975/2020, the RP is directed to file reply by next date of hearing.

List IA-3975 & IA-5173/2020 along with other applications pending for hearing on **23.12.2020**.



**(B. S. V. PRAKASH KUMAR)**  
**ACTG. PRESIDENT**



**(L.N. GUPTA)**  
**MEMBER (TECHNICAL)**